POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF APTE AMALGAMATIONS LIMITED

Registered Office: 14A - The Club Near Mangal Anand Hospital, Swastik Park, Chembur, Mumbai - 400071.

This Post offer Public Announcement ("Announcement") is being issued by Vivro Financial Services Private Limited ("Manager to the Open Offer") on behalf of Mr. Jaydeep Vinod Mehta, Mr. Nikhil Vinod Mehta, Mr. Jashwant Bhaichand Mehta and Mr. Chetan Jashwant Mehta (hereinafter collectively referred to as the "Acquirers"), the Acquirers made a Public Announcement ("PA") on 19th May, 2010 in compliance with and pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and amendments thereto ("the Regulations"), to acquire 3,90,620 (Three Lacs Ninty Thousand Six Hunddred and Twenty only) equity shares, representing 20% of the total issued & subscribed equity share capital and the voting equity share capital of Apte Amalgamations Limited at a price of Rs. 10/- (Rupees Ten only) per fully paid up equity share payable in cash. The terms used but not defined in this Announcement shall have the same meaning assigned to them as in the PA. The offer formalities have been completed and the dispatch of payment consideration has been done on 10th August, 2010. The details are as under:

1.	Name of the Target Company	:	**Apte Amalgamations Limited**
2.	Name of the Acquirers	:	Mr. Jaydeep Vinod Mehta, Mr. Nikhil Vinod Mehta, Mr. Jashwant Bhaichand Mehta and Mr. Chetan Jashwant Mehta
3.	Name of the Manager to the Offer	:	Vivro Financial Services Private Limited
4.	Name of the Registrar to the offer	:	Sharex Dynamic (India) Private Limited
5.	Other details a. Date of opening of the offer b. Date of closing of the offer	: :	 12th July 2010, Monday 31st July, 2010, Saturday
6.	Details of Acquisition	:	

Sl. No.	Items	Proposed in the offer document		Actuals	
I.	Offer Price	Rs. 10/- per fully paid up equity share		Rs. 10/- per fully paid up equity share	
II.	Shareholding of Acquirers (No. & %) before SPA	Nil		Nil	
III.	Shares Acquired by way of SPA(No. & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		10,71,470	54.86	10,71,470	54.86
IV.	Shares acquired in the open offer (No. & %)	**No. of Shares**	**%**	**No. of Shares**	**%**
		3,90,620	20	11,335	0.58
V.	Size of Open Offer (No. of shares multiplied by offer price per share)	Rs 39,06,200/-		Rs 1,13,350/-	
VI.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
VII.	Post offer shareholding of the Acquirers (No. & %)	**No. of Shares**	**(%)**	**No. of Shares**	**%**
		14,62,090	(74.86%)	10,82,805	55.44
VIII.	Post offer share holding of Public (No & %)	**Pre Offer**	**Post Offer**	**Pre offer**	**Post offer**
	No. of Shares:	7,50,625	4,91,010	7,50,625	8,70,295
	Percentage:	38.43	25.14	38.43	44.56

7.	Status of Escrow account whether released or not	: The amount in the Escrow Account shall be released in due course of time.
8.	Payment of interest, if any to shareholders along with details thereof	: Not Applicable
9.	Status of investors complaints received if any	: Nil

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and shall be responsible for fulfilment of all the obligations of the Acquirers under the SEBI (SAST) Regulations, 1997.

This announcement along with the original PA, Corrigendum to the PA and the Letter of Offer would also be available on the SEBI site www.sebi.gov.in.

Issued on behalf of the Acquirers by the manager to the offer:

VIVRO

Vivro Financial Services Private Limited
Contact Person: **Mr. Jayant Prakash**
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Shahid Bhagat Singh Road,
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Fort, Mumbai-400023
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E-Mail: investors@vivro.net

For and on behalf of the Acquirers
Mr. Jaydeep Vinod Mehta,
Mr. Nikhil Vinod Mehta,
Mr. Jashwant Bhaichand Mehta
and
Mr. Chetan Jashwant Mehta

Place : Mumbai
Date : 10/08/2010

PRESSMAN